

# 1186

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
O.A. NO.311 OF 2022**

**IN THE MATTER OF:**

Dr. Jeet Singh Yadav

...Applicant

Versus

Govt. of NCT Delhi & Others

...Respondents

**N.D.O.H.: 15.01.2026**

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**RESPONDENT No.3/DDA**

THROUGH

**DEEKSHA L. KAKAR  
COUNSEL FOR DDA**

B-6/58, LGF, SAFDARJUNG ENCLAVE  
NEW DELHI – 110029.

Ph. 9313119255 | [deeksha.kakar@scladi.com](mailto:deeksha.kakar@scladi.com)

Enrol.No.D/1154/2008

Place: New Delhi

Dated: 03.01.2026

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
O.A. NO.311 OF 2022

IN THE MATTER OF:

Dr. Jeet Singh Yadav

...Applicant

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Govt. of NCT Delhi & Others

...Respondents

**AFFIDAVIT SETTING OUT THE ACTION PLAN ON  
BEHALF OF RESPONDENT NO. 3 – DELHI  
DEVELOPMENT AUTHORITY, IN COMPLIANCE WITH  
ORDER DATED 18.11.2025.**

I, Kumar Rahul Dev Samtayan, S/o Sh. Ashok Kumar, aged about 38 years, presently posted as Superintending Engineer, DDA, having my office at Central Nursery, Dwarka, Sec 5, do hereby solemnly affirm and declare as under:

1. The Deponent is well conversant with the facts and circumstances of the present case based on official records maintained by the Delhi Development Authority (“DDA”) and is duly authorised and competent to swear and depose this Affidavit.
2. The present Affidavit of Action Plan is being filed in compliance with the directions issued by this Hon'ble Tribunal vide Order dated 18.11.2025, whereby Respondent No. 3 /DDA was directed to file a comprehensive action plan for restoration/rejuvenation of the ponds in question, furnishing specific details regarding (a) the measures to be taken for

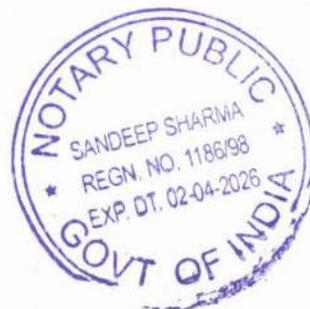


restoration/rejuvenation along with details of works proposed to be carried out, (b) the budget allocated, (c) the proposed allotment of works, (d) the timelines for completion of the works, and (e) the details of the nodal officers deputed for monitoring of the works, so as to ensure their timely completion.

3. In compliance with the aforesaid directions, and in continuation of the earlier status reports dated 01.11.2025 and 09.12.2025, the answering Respondent most respectfully seeks leave of this Hon'ble Tribunal to refer to, rely upon and supplement the said reports, and hereby places on record the present Action Plan detailing the action taken and proposed to be taken with respect to restoration/rejuvenation of the ponds in question, including the measures undertaken, budgetary provisions, proposed allotment of works, timelines for completion, and monitoring mechanism, as directed by this Hon'ble Tribunal vide Order dated 18.11.2025.

**KHASRA NO. 142/(3-1)**

4. With respect to Khasra No. 142, it is respectfully submitted that the water body receives only a single source of seasonal inflow of storm water through rainfall. The said water body is presently in its natural condition, and maintenance works, including construction of a boundary wall, are under progress. The stipulated date of completion of the work is 03.01.2026, subject to compliance with Graded Response Action



Plan ("GRAP") guidelines.

5. The budgetary and execution particulars and time line for completion for rejuvenation works pertaining to the said water body are detailed hereinbelow:

Sno.	Desired Details	Information
1.	Budget details	Major head : Nazul A/c-II Minor head : Maintenance Tendered Cost : Rs 17,52,182.00
2.	Budget Code	Code : 24900521 (Name of code : Conservation of water bodies)
3.	Budget allocated	Rs 17,52,182.00
4.	Proposed allotment of work	General maintenance work
5.	Time proposed for completion	03-01-2026
6.	Name of Nodal officer for monitoring	Mahesh Chand, SE/RCC-3

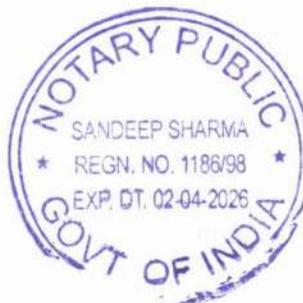
6. It is respectfully submitted that there is no encroachment existing on the water body land, and consequently, no action for removal of encroachment is required.
7. That so far as the rejuvenation plan is concerned, it is submitted that the work is under progress and includes construction of boundary wall and footpath surrounding the water body. However, it is submitted that the progress of work was hindered due to GRAP restrictions during the period from 11.11.2025 to 27.11.2025 and again with effect from 13.12.2025 till date, which has affected the pace of execution.



KHASRA NO (178/1) (01-19)(1643.85SQM) BIGHA-  
BISWA

8. With respect to Khasra No. 178/1, it is submitted that the water body does not exist at site. Only vacant land and a well-maintained park exist at site. The said vacant land does not have any source of inflow water and has no catchment area. In view of the above site conditions, the land is not functioning as a water body at present.
9. It is respectfully submitted that IIT Delhi has been appointed as a consultant for comprehensive rejuvenation of the water body land and for providing the best possible outcome for the water body. However, it is submitted that the report of the consultant IIT Delhi is still awaited, and accordingly, further steps regarding rejuvenation shall be taken after receipt of the said report.
10. At the present stage, the budgetary and execution framework is as under, subject to receipt of the IIT Delhi report:

For boundry wall & cleaning		
Sno.	Desired Details	Information
1.	Name of the work	NOW : Conservation of water body SH : Rejuvenation (1st Stage ) of water bodies having Kh No. 373/1,163/1,178/1,190/1 in mundka Village
2.	Budget details	Major head : Nazul A/c-II Minor head : Maintenance
3.	Budget Code	Code : 24900521 (Name of code : Conservation of water bodies)
4.	Budget allocated	Rs.76,18,926/-(for 4 Nos. water bodies for boundry wall & Cleaning )
5.	Proposed allotment of work	Already allotted



6.	Time proposed for completion	4 months i.e upto 15/04/2026
7.	Name of Nodal officer for monitoring	Er. Kumar Rahul Dev Samtayan (SE/DCC-1)

For comprehensive rejuvenation( As per IIT Delhi )		
Sno.	Desired Details	Information
1.	Budget details	Major head : Nazul A/c-II Minor head : Maintenance
2.	Budget Code	Code : 24900521 (Name of code : Conservation of water bodies)
3.	Budget allocated	As per IIT Delhi Report (Still awaited for comprehensive rejuvenation)
4.	Proposed allotment of work	As per IIT Delhi Report (Still awaited for comprehensive rejuvenation)
5.	Time proposed for completion	6 months i.e 15/10/2026
6.	Name of Nodal officer for monitoring	Er. Kumar Rahul Dev Samtayan (SE/DCC-1)

11. It is respectfully submitted that the encroachment, as identified earlier, stands removed, and no encroachment exists at the site at present. It is further submitted that the rejuvenation plan shall be determined in accordance with the recommendations of IIT Delhi, which are presently awaited.

**TAKIYA TALAB (373/1)(15-18 BIGHA-BISWA),  
(13403.7SQM)**

12. With respect to Takiya Talab bearing Khasra No. 373/1, Village Mundka, it is respectfully submitted that the said water body is receiving substantial inflow of wastewater through the storm water drain, which is adversely



affecting the water quality of the pond. In view of the deteriorated condition of the water body, a detailed study was conducted by IIT Delhi, and based on its recommendations, a comprehensive rejuvenation plan has been formulated. Pursuant thereto, a detailed estimate has been prepared to ensure scientific and sustainable rejuvenation of the water body.

13. For the purpose of treatment of inflow wastewater, IIT Delhi has recommended adoption of a Moving Bed Biofilm Reactor (“**MBBR**”) based Sewage Treatment Plant (“**STP**”) for the site. The said recommendation has been approved and accepted by DDA, considering the MBBR-based STP to be a viable and reliable solution for ensuring compliance with effluent discharge standards and for supporting long-term rejuvenation and protection of the pond ecosystem.
14. The adopted rejuvenation measures for Takiya Talab include the following actions:
  - a) Complete pumping out of polluted water from the pond to facilitate physical cleaning and structural rehabilitation of the pond.
  - b) Excavation and desilting of the pond by removal of accumulated silt, garbage and slurry up to 0.5 meters below the existing bed, so as to restore original depth, enhance water storage capacity and improve support for aquatic life.
  - c) Provision of a three-layer system over the pond bed and embankments, comprising sequential layers of boulders,

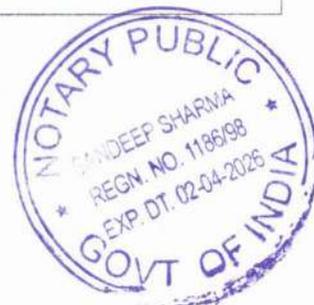


stones and Yamuna sand, functioning as a filtration-percolation medium for groundwater recharge and regulation of seepage losses.

- d) Provision of a walkway around the pond, with optional tiling, to promote public engagement, accessibility and recreational use.
- e) Installation of solar lights, seating benches, fencing and plantation of native vegetation, to enhance aesthetics, encourage community ownership, ensure safety and restore biodiversity; and
- f) Provision of a bypass line at the pond's Highest Flood Level (HFL) and STP outlet to divert excess water to the nearest storm water drain, thereby preventing overflow and flooding during heavy rainfall and ensuring monsoon management.

15. At this stage, the budgetary and execution particulars for Takiya Talab are detailed herein below:

<b>For boundry wall and cleaning (Already running work )</b>		
<b>S.No.</b>	<b>Desired Details</b>	<b>Information</b>
1.	Name of the work	NOW : Conservation of water body SH : Rejuvenation (1st Stage ) of water bodies having Kh No. 373/1,163/1,178/1,190/1 in mundka Village
2.	Budget details	Major head : Nazul A/c-II Minor head : Maintenance
3.	Budget Code	Code : 24900521 (Name of code : Conservation of water bodies)
4.	Budget allocated	Rs.76,18,926/- (for all 4 Nos. water bodies for boundary wall & Cleaning ) ,
5.	Proposed allotment of work	Already allotted
6.	Time proposed for completion	4 Months i.e upto 15/Apr/2026

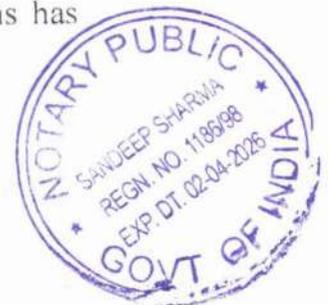


7.	Name of Nodal officer for monitoring	Er. Kumar Rahul Dev Samtayan (SE/DCC-1)
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For comprehensive rejuvenation (As per IIT Delhi Report )		
S.No.	Desired Details	Information
1.	Name of the work	NOW : Conservation of water body SH : Rejuvenation of water body Takiya Talab of Mundka Village (Kh No. 373/1) Zone K-1
2.	Budget details	Major head : Nazul A/c-II Minor head : Maintenance
3.	Budget Code	Code : 24900521 (Name of code : Conservation of water bodies)
4.	Budget allocated	Estimate cost Rs.9.6 Cr , As per IIT Delhi Report (for comprehensive rejuvenation)
5.	Proposed allotment of work	15/04/2026
6.	Time proposed for completion	6 Months i.e upto 15/oct/2026
7.	Name of Nodal officer for monitoring	Er. Kumar Rahul Dev Samtayan (SE/DCC-1)

16. That with regard to removal of encroachments, demolition has been proposed for removal of encroachment by private occupants, and the same was scheduled for 19.12.2025. However, it is submitted that GRAP-IV was invoked with effect from 13.12.2025, pursuant to which construction and demolition activities are strictly banned, and accordingly, the proposed demolition could not be carried out.

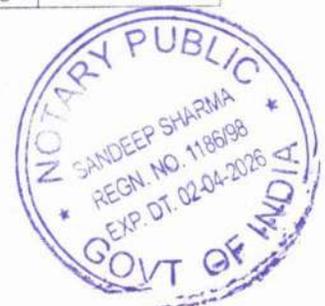
17. That with respect to encroachment by the Post Office and MCD Office, it is submitted that these are essential services, and therefore, a timeline of three months has



been granted to the Post Office and MCD Office for identifying and shifting to alternate accommodation.

18. That IIT Delhi was appointed as consultant for comprehensive rejuvenation of the pond, and the consultant's report was submitted in October 2025. Pursuant thereto, the estimate for Takiya Talab was prepared on 08.10.2025. The estimate is presently under scrutiny, and the proposed schedule is as under:

<b>Rejuvenation Plan(As per IIT Delhi Report)</b>				
S.No.	Description	Action Plan	Time line	Remarks
1.	Appointment of IIT Delhi as Consultant for comprehensive rejuvenation of the pond	IIT Delhi appointed; comprehensive study undertaken and report submitted	-	-
2.	Preparation of estimate for Takiya Talab	Detailed estimate prepared	Estimated prepared on 08.10.2025	-
3.	Scrutiny of estimate and tendering process	Estimate under scrutiny and further tendering process initiated as per schedule	-	-
3 (a)	Scrutiny of estimate	Under process	Up to 15 January, 2026	-
3 (b)	Allocation of budget(A/R & M/O)	To be finalized	Up to 31.01.2026	-
3 (c)	Approval of Technical sanction	To be accorded	Up to 31.01.2026	-
3 (d)	Issuance of Notice Inviting Tender (NIT)	Proposed	Up to 15.02.2026	-
3 (e)	Tendering process on e-Procurement Portal	Proposed	Up to 20.02.2026	-
3 (f)	Award of work	Proposed	Up to 15.04.2026	-



3 (g)	Commencement of work at site	Proposed	15.04.2026	-
3 (h)	Time proposed for execution	-	6 Months	-
3 (i)	Expected date of completion	-	15 October, 2026	-

**KHASRA NO. 163/1 ) ( 04-16 BIGHA-BISWA ) / ( 4046.4 SQM) DADA DOBA TEMPLE**

19. With respect to Khasra No. 163/1, it is respectfully submitted that the water body receives only a single source of seasonal inflow of storm water through rainfall. The said water body is already in a developed condition, and cleaning/desilting works of the pond already been completed.
20. The budgetary provisions and execution details for the water body are as under:

For cleaning of pond		
S. No.	Desired Details	Information
1.	Name of the work	NOW : Conservation of water body SH : Rejuvenation (1st Stage ) of water bodies having Kh No. 373/1.163/1.178/1.190/1 in mundka Village
2.	Budget details	Major head : Nazul A/c-II Minor head : Maintenance
3.	Budget Code	Code : 24900521 (Name of code : Conservation of water bodies)
4.	Budget allocated	Rs.76,18,926/- (for all 4 Nos. water bodies for boundry wall & Cleaning )
5.	Proposed allotment of work	Already allotted
6.	Time proposed for completion	Pond cleaned
7.	Name of Nodal officer for monitoring	Er. Kumar Rahul Dev Samtayan (SE/DCC-1)

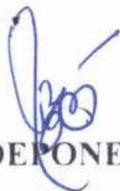


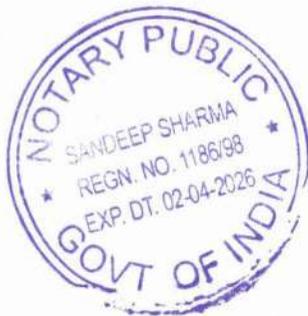
21. The answering Respondent most respectfully submits that it has scrupulously complied with the directions issued by this Hon'ble Tribunal in letter and spirit, as reflected in the foregoing Status Report, and remains fully committed to continued compliance with all orders passed by this Hon'ble Tribunal and further undertakes to abide by any further orders or directions that may be passed by this Hon'ble Tribunal.

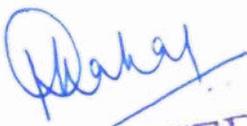
  
DEPONENT  
SEIDCC-1

VERIFICATION:

Verified at New Delhi on this 2 JAN 2026 day of January, 2026 that the contents of the above Affidavit are true and correct to my knowledge based on the records of the Delhi Development Authority. No part of it is false and nothing material has been concealed therefrom.

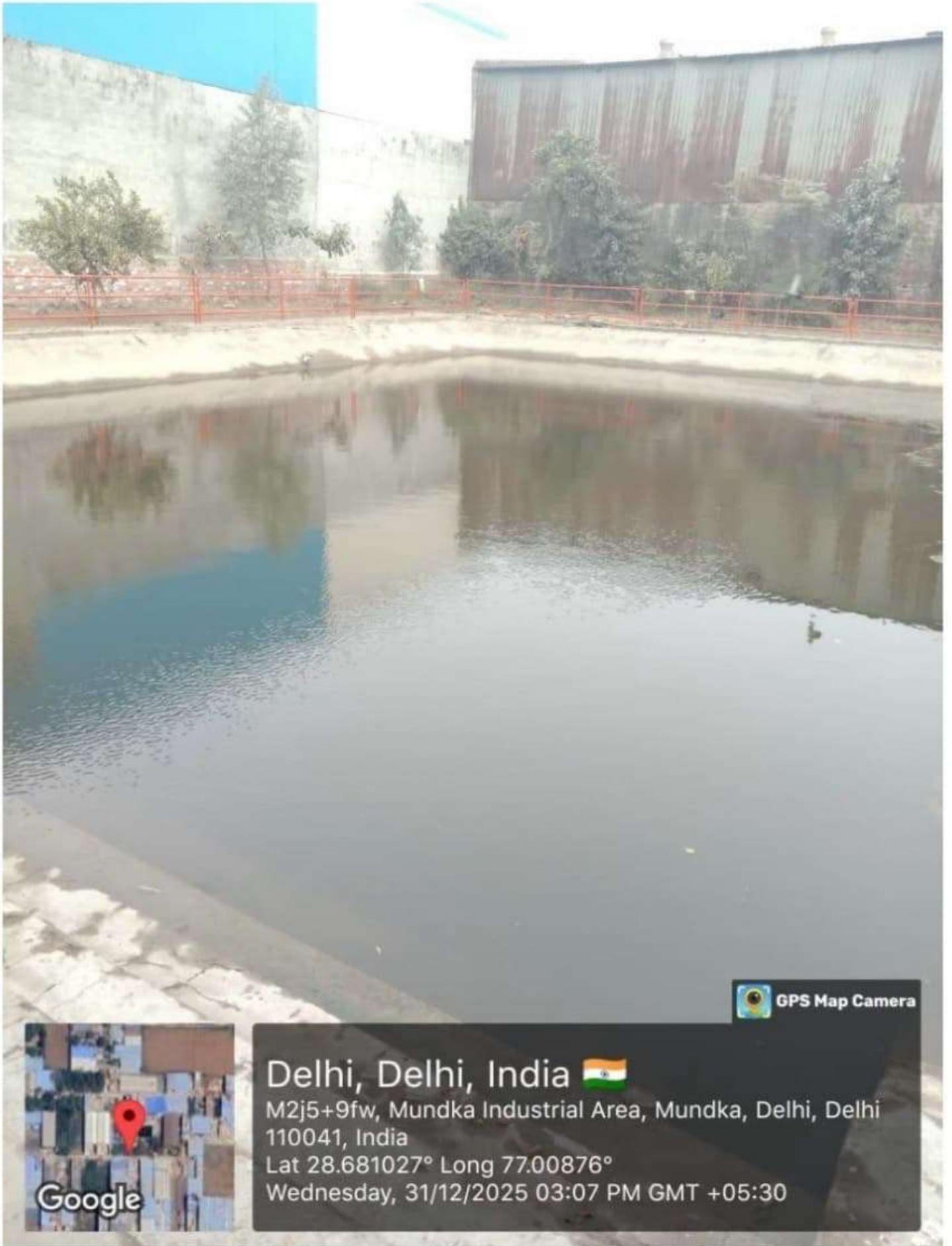
  
DEPONENT  
SEIDCC-1



  
IDENTIFIED BY

ATTESTED  
  
NOTARY PUBLIC  
DELHI (INDIA)

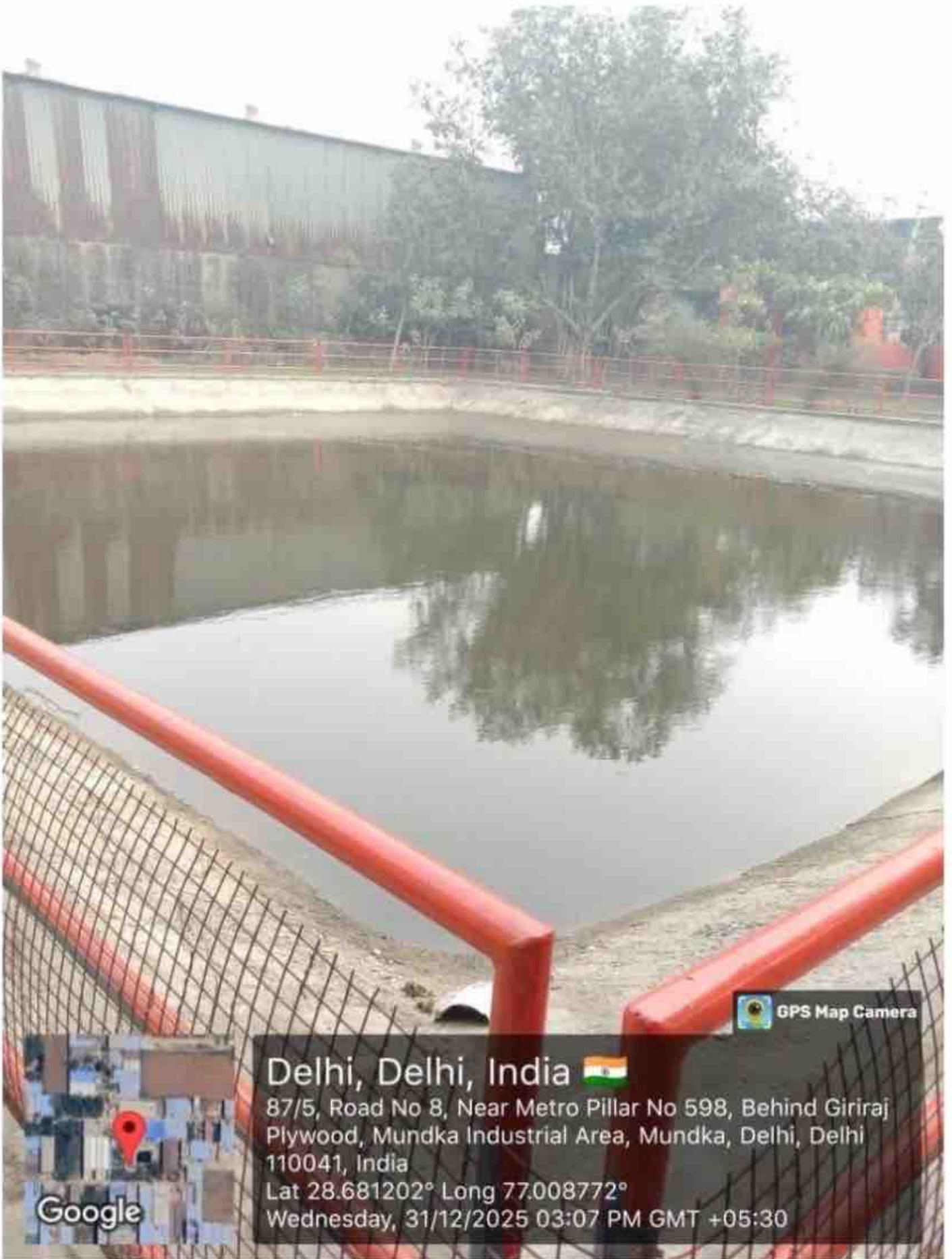
- 2 JAN 2026



 GPS Map Camera



Delhi, Delhi, India   
M2j5+9fw, Mundka Industrial Area, Mundka, Delhi, Delhi  
110041, India  
Lat 28.681027° Long 77.00876°  
Wednesday, 31/12/2025 03:07 PM GMT +05:30



GPS Map Camera

Delhi, Delhi, India 

87/5, Road No 8, Near Metro Pillar No 598, Behind Giriraj Plywood, Mundka Industrial Area, Mundka, Delhi, Delhi 110041, India

Lat 28.681202° Long 77.008772°

Wednesday, 31/12/2025 03:07 PM GMT +05:30



1200

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 GPS Map Camera



Delhi, Delhi, India 

M2j5+9fw, Mundka Industrial Area, Mundka, Delhi, Delhi  
110041, India

Lat 28.681058° Long 77.008758°

Wednesday, 31/12/2025 03:11 PM GMT +05:30